RAJYA SABHA

Wednesday, the 19th March, 1969|the 28th Phalguna, 1890 (Saka)

The House met at eleven of the Clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

TELEPRINTER SERVICE FOR DELHI POLICE

*549. SHRI A. D. MANI: Will the Minister of HOME AFFAIRS be pleased to state: (a) whether it is a fact that the Delhi Police is to be equipped with teleprinter service in order to improve its communications service; and

(b) if so, what are the details of the proposal?

THE. MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) A scheme to provide teleprinter links for the Delhi Police is under consideration.

(b) A statement is laid on the Table of the Sabha.

STATEMENT

The proposal to provide teleprinter links in the Delhi Police, which is under consideration, is as follows:—

- (1) Between the Office of the j Inspector General of Police at Kashmeri Gate and Tis Hazari Court building where the offices of the Superintendent of Police North, Central, Special Branch and Crime Branch respectively are located.
 - (2) Between the office of the Ins pector General of Police and the Central Control Room at Alipur Road.
- (3) Between ,the Radio Station office of the Delhi Police at Tis Ha zari Court building and Rail Bhawan where the office of the Directorate of Coordination (Police Wireless) is located.

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SHRI A. D. MANI: Sir, may I ask a general question first why the Delhi Administration is wasting this money on teleprinter when it is well known that the Delhi Police is inefficient and has not been in a position to detect various crimes? There have been two robberies in the house of Mr. Dahya-bhai Patel, and after the First Information Report action was taken only the day before yesterday. Why should Government waste money on the teleprinter service proposed to be provided to the Delhi police and how does it think that such a service will improve the efficiency of the Delhi police administration?

SHRI VIDYA CHARAN SHUKLA: Sir, it is not correct for any hon. Member to make sweeping allegations. We know there are deficiencies in the Delhi police and I am not here to defend those deficiencies. We are only: trying to improve those deficiencies and are trying to make available to them some more facilities for those deficiencies to be removed, and the provision of a teleprinter service is because we want to remove those deficiencies; if there is a quick method of exchanging information and providing information it will mean that the policemen will have better efficiency and they will be able to serve the people better. Now is it the case of the hon. Member that since they have not been able to give a better account of themselves, whatever facilities they have, they should be removed and that no further facilities should be provided to them?

SHRI A. D. MANI: The hon. Minister is running round my question. I raised in a pointed way the robberies that had taken place in the house of Mr. Dahyabhai Patel, who is an' hon. Member of this House, and said that the police have not been able to detect the persons guilty of those robberies, and even after the F.I.R. was lodged the police took a long time to take preventive action. Can the Minister throw some light on the action taken in regard to the robbe-

ries that took place in the house of Mr. Dahyabhai Patel?

SHRI VIDYA CHARAN SHUKLA: Sir, we are extremely sorry that thefts should have taken place in the residence of the hon. Leader of the Swatantra Party in this House.

SHRI DAHYABHAI V. PATEL: I am not the only victim. My colleague, Mr. Mulka Govinda Reddy, is also a victim. There is no trace of the culprits in his case also.

SHRI VIDYA CHARAN SHUKLA: This is a serious matter and it is not a question

SHRI BHUPESH GUPTA: The thieves do not come to us because we are communists.

SHRI ABID ALI: It is because they keep themselves and their things underground.

SHRI VIDYA CHARAN SHUKLA: The hon. Member may have his own complex about this matter, but as far as the police are concerned and as far as the thefts are concerned, thieves make no distinction between a Swatantra Party member and a Communist Party member. (interruptions) I can assure the hon. Member, Mr. Mani, that we will do our best to see that, whenever such things happen, very quick and efficient investigation is carried on so that such things are not repeated.

SHRI LOKANATH MISRA: I think Mr. Mani did not pointedly put his question and therefore he allowed the Minister to get away. The pointed question is whether, instead of spending the money on the teleprinter, it would not be advisable to spend that moneyi on the flying squad, which is found inefficient now in its activities. Now Mr. Dahayabhai Patel gave a telephone message to the emergency flying squad. It is expected to turn up within ten minutes of the call received. But is it a fact that it took

forty-five minutes for it to reach the spot? By the time the thief would have probably gone beyond the river Jumna. And there have been many thefts like this. There have been many thefts in South Avenue and North Avenue. Mr. Bhupesh Gupta may not be a victim of the thefts but there have been many thefts in North Avenue fiats and South Avenue fiats also. The point is what effective measures are being taken by this Government to prevent such thefts that occur in the locality where Members of Parliament live, and elsewhere

to Ouestions

SHRI VIDYA CHARAN SHUKLA: Sir, as I said earlier, 1 am very sorry that such thefts should have taken place, but I am not aware of this particular matter which the hon. Member has mentioned that the flying squad took so much time to reach the spot, to reach Mr. Dahyabhai Patel's house. I shall surely look into that. But as far as the question of general arrangement is concerned, hon. Members are aware that recently we have put police chowkis in North Avenue and South Avenue for intensive patrol; about the general arrangements which have been made to tone up the police administration in the capital, we have several times answered questions here and laid various informations on the Table of the House, and I can assure hon. Members that we are constantly vigilant about safety and security, and we are trying to improve the efficiency of the Delhi police. I am not saying that they have yet achieved the desired peak of efficiency but their performance is definitely improving, and I am quite sure, Sir, that, God willing, it will improve further.

سردار نریندر سنگه موار : میں ایک ستجهاو دينا چاهتا هون که جس طرح سے یہ نائت پٹرول یا پٹرولنگ ہوتی ھے اس میں پولیس کے سپاعی آفیسر ورضی یہن کو ظاهرا طور نه جائيس - پوليس آفيسر پٽرول کرنے جائیں تو اس تعنگ ہے جائیں کہ کوئی ان کو پہنجان نہ سکے - کیوں کہ جہاں انہوں نے پولیس کو وردی سیں دیکھا وہ جھاڑیوں سیں ادھر ادھر چھپ جاتے ھیں اس لگے میں عرض کرونکا آپ اس د پہنچانے نہ جا سکیں سادہ وردی سیں جائیں -

†[सरदार नरेन्दर सिंह आर : मैं आपको

्र मुझाव देना चाहता हूं कि जिस तरह से ये
नाइट पेट्रोलिंग होता है इसमें पुलिस के
सिपाही या अफसर वर्दी पहन कर जाहिरा
तौर पर न जायें। पुलिस अफसर पेट्रोल
करने जायें तो इस ढंग से जायें कि कोई
इनको पहचान न सके। न्योंकि जहां उन्होंने
पुलिस को वर्दी में देखा वे झोंपड़ियों में इधर
उधर छिप जाते है। इसलिए मैं अर्ज करूंगा
कि आप इस ढंग से पेट्रोल भेजें जिसमे वे
पहसाने न जा सकें। सादा वर्दी में जायें।

भी विद्या वरण शुक्त : माननीय सदस्य ने जो बात कही उस पर ध्यान रखा जियेगा ।

SHRI G. A. APPAN; May I know, Sir from the hon. Minister whether they have a dog squad here and, if so, the strength of the dog squad? In view of the tremendous and best service that the dog squad is giving in Madras will the Government be pleased to intensify and develop these dog [squads in all important towns and cities of India?

SHRI VIDYA CHARAN SHUKLA: Sir, as far as Delhi is concerned, we do have a dog squad and we are taking steps to further improve it.

श्री नेको राम: मैं पूछना चाहता हूं कि हम मेम्बर्स ग्राफ पालियामेंट में क्या कोई ऐसा भी मेम्बर है जिसके चोरी नहीं हुई हो।

†[] Hindi transliteration.

SHRI MULKA GOVINDA REDDY: Sir, I would like to know from the Minister how many cases of thefts have taken place in the houses of M.Ps, in North Avenue, South Avenue and Ashok Road? Only recently, last month, another theft took place, in the house of Mr. Lakhappa in South Avenue for a second time. I myself had complained to the Minister of State that a theft had taken place in my house-No. 34 Ashok Road. In February, 1967, he wrote to me saying that the matter was being investigated. I have had no second letter from him. I do not know what steps he ia taking to see that these things are prevented. Whether the police themselves are acquiescing in the matter, 1 do not know, but what steps is he going to take to see that such things do not happen again?

SHRI VIDYA CHARAN SHUKLA: Sir, this is a question relating to the provision of a teleprinter link with various offices of the Delhi police. As far as this particular question of the hon. Member is concerned, I would collect the information and send it to the hon. Member.

SHRI A. D. MANI: After how long?

SHRI VIDYA CHARAN SHUKLA: But as far as the general question is concerned, I have already indicated we are taking steps to improve the efficiency of the Delhi police.

SHRI BHUPESH GUPTA: Sir, reference was made to the theft, burglary or whatever it is, in the house of our esteemed friend, Mr. Dahya-bhai Patel. May we know the amount or value of the stolen property? We get some report that jewellery worth Rs. 10,000 had been stolen. Fortunately, jewellery worth Rs. one lakh had not been stolen from there. All the same I sympathise with him. Therefore we would like to know whether in the First Information Report or whatever information had been given

SHRI DAHYABHAI V. PATEL: The hon. Minister will have no information on this.

SHR1 BHUPESH GUPTA: I do not know and I want to know. I shall be very happy if nothing had been stolen from his house although it is a fact that thieves have a preference for the Swatantra Party. It is a fact and I concede that.

SHRI DAHYABHAI V. PATEL: He won't be able to give you any information. I shall give you.

SHRI BHUPESH GUPTA: I know. Sir, if a thief comes to my house to steal he wiH not have even his cost pf production realised. The highest theft in my house that has taken place is perhaps Rs. IOO. Beyond that there will be nothing. But here it is a different matter.

SHRI PIT AMBER DAS: Thieves also make allowance for their co-professionals.

SHRI BHUPESH GUPTA: They will turn to the Jana Sangh now.

Sir, I would like to know all the facts, the amount stolen and so on. But I see that thieves have a sense of humour. There is a saying in Bengali: 'Mari to gandar, Luti to bhandar*. You kill the rhinoceros and plunder the treasury; it is something like that.

श्री नेकी रामः मैं श्री भूपेश गुप्त से यह पुछना चाहता...

SHRI BHUPESH GUPTA: You don't interrupt. Thieves will never enter your house because the bulk is so big. (*Interruptions*) Sir, he is in no danger of being burgled because there is no thief born who would not be frightened of the size.

May 1 know, in view of the frequent thefts that are taking place, why the Government is not making better arrangements through flying squads and other things? Besides, how is it that undue importance is attached to burglaries of the houses of VIPs even though they ar© not material VIPs at all? You know MPs are supposed to be VIPs.

SHRI LOKANATH MISRA: No, no; we are not.

SHRI A. D. MANI; Sir, Mr. Patel is wanting to make a statement.

SHRI K. S. CHAVDA: He has taken five minutes, Sir.

SHRI R. G. KULKARNI: Sir, you have ruled that the leader should take the minimum time.

SHRI BHUPESH GUPTA: My point is, why porer localities are not being properly looked after.

SHRI VIDYA CHARAN SHUKLA: I have already answered that question.

SHRI DAHYABHAI V. PATEL: Sir, I have been very fortunate. I have been staying in this house for 7 years and there has been no burglary. Some newspaper said that there has been ai burglary seven months back. It is utterly untrue. The first burglary* was about 3 or 4 weeks ago when somebody entered the house by scaling the wall and took away some utensils by the back door. We keep the back door now closed. And this thief also presumably entered the same way because the marks were visible there. I wrote to the police as well as to the Minister in charge of Housing—I think it was Mr. K. K. Shah who was dealing with it-and pointed out that this wall was so low that anybody could scale it and asked him to take some protective measures. I do not know what happened; the papers must have been going round. Some engineers came to see and this morning they are putting barbed wire at the place through where the thief must have got in.

As far as the newspaper report about one lakh of rupees is concerned, I do not think the total value of everything in my house is one lakh of rupees. My! wife's ornaments worth Rs. 7,000 to Rs. 8,000 were stolen. Her brother who had come here had some ornaments which be had brought to take to Jaipur for repair or remaking. The total value of everything stolen is Rs. 15,000 to Rs. 17,000. There are no stones or other things worth a lakh of rupees in my house. It is true that the thief having got so much perhaps did not look elsewhere. If he had he might have got a few hundred rupees more in the purse or somewhere. There is no other thing in my house worth a lakh of rupees. The total of even all the things may not be worth so much.

PRIME MINISTER'S VISIT TO AMRITSAR

*550. DR. BHAI MAHAVIR: WiH the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of police officials and constables who were deputed to cover the Prime Minister's first four-hour visit to Amritsar during the month of January last;
- (b) the district from which the police force was drawn and in what strength; and
- (c) what was the total expenditure involved in the visit?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The Government of Punjab have reported that 108 police officers and men, dTawn from Amritsar District, were detailed for duty in connection with the security of the Prime Minister.

(c) The expenditure incurred en the above force was approximately Rs. 2150.00.

DR. BHAI MAHAVIR: There are reports that the Governor of Bihar has billed the Congress Committee to the extent of something like. . .

AN HON. MEMBER; This is about Amritsar.

DR. BHAI MAHAVIR: Have a Utile patiene. If I do not talk about Amritsar or about Punjab then you have reason to objet.

Sir, there are reports that the Governor of Bihar has billed the Congress Committee to the extent *ot* Rs. 12 to Rs. 13 lakhs.

MR. CHAIRMAN: How does the Bihar question arise here?

SHRI BHUPESH GUPTA: Why not? It is part of the policy of Government to plunder the exchequer for holding their election meetings.

DR. BHAI MAHAVIR: I want to know, if it is a fact, whether the Governor of Punjab also has similarly billed the Punjab Congress Committee for the expenses incurred in connection with the election tour of the Prime Minister and other Ministers from here. If the Governor of Punjab has done it, what is the amount so billed and if not why! is it that he has not done his duty when his counterpart in Bihar has done so?

Secondly, may I know if it has come to the notice of the Government that the officials of the Government were employed for various purposes? They were deputed not only to provide security arrangements but to fix wooden planks, to erect stages and to provide all other facilities which are necessary for providing a colourful sort of welcome to a high dignitary. If these things have been done by any Government official it would make that particular election invalid. Has any complaint of this type been received by the Centr-al Government and if so what action has been taken and what is being done about it?